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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1603/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Sunlight Pest Control Services

V/s

KSS Petron Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Rutuja Patil Anubhuti Seth (Petitioner)	Legal Representative "	 

ORDER

CP No. 1603/ I&BP/NCLT/MB/MAH/2017

For the Petitioner has not served the notice of hearing on the Respondent through Indian Postal Service, the Petitioner is directed to serve notice through Indian Postal Service and file Affidavit of service. List this matter on **5.1.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)